

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2088**

**TO BE ANSWERED ON JULY 04, 2019  
EXTENSION OF METRO RAIL TO NARELA**

**No. 2088. SHRI HANS RAJ HANS:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether any proposal for extension of metro rail from Badli to Narela has already been finalised by the Government;**
- (b) if so, the details thereof;**
- (c) the reasons for delay in execution of the extension work; and**
- (d) the time by which the project is likely to be executed?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a): Urban Transport, which is an integral part of urban development, is a State subject. Hence, respective State Governments / Urban Local Bodies (ULBs) are responsible for planning and development of urban transport infrastructure including metro rail. The Central Government considers financial assistance for metro rail proposals in cities or urban agglomerates, on the basis of feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments. At present, Central Government has not received any proposal for extension of Delhi Metro rail from Badli to Narela.**

**(b)to(d): Do not arise.**

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